

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.2/17	Hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHUBHANG SETLUR 9448027778	PETITIONER /APPLICANT	S.S. Alumbhary

Counsel for petitioner is present. He reported that the matter pending in the High Court is listed on 14.06.2017 and therefore requested a week's time.

List it on 05.07.2017.


MEMBER (J)


MEMBER (T)